

O. A. - 25/96

Hon'ble Mr. K. D. Saha, Member (A)

Heard the learned counsel for the applicant.

Admit. Issue notices to the respondents to file written statement/counter affidavit within six weeks. Rejoinder, if any, should be filed within two weeks thereafter. Requisites to be filed within a week. List this case on 1.3.1996 before the Registrar for completion of pleadings.

[Signature]
(K. D. Saha)
Member (A)

2/1.3.96

Shri. M. L. Paswan, Registrar Incharge.

Nobody is present on behalf of either of the parties. Notices were issued to the respondents on 30.1.96. SR still awaited. W/s has also not been filed. Put up on 10.4.96 for SR and W/s.

PKL

[Signature]
(M. L. Paswan)
Registrar I/C

3/10.4.96

Shri M. L. Paswan, Registrar Incharge

Notices have been issued to the respondents. SR not received. WS has not been filed. List on 10.5.96 for filing WS.

[Signature]
(M. L. Paswan)
Registrar I/C

1996
Plaints not filed
till to date
use 22/1/96

[Signature]
on 30/1/96
MPS.

calculated volume filed
on behalf of
the respondent
No 1 left in
file
will be filed
by 32/3/96

4/10.5.96

Shri. M. L. Paswan, Registrar Incharge.

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Learned Counsel for the applicant is
Respondents are unrepresented. W/s has not yet been
put up on 05.06.96 for filing the W/s.

PKL

(M. L. Paswan)
Registrar I/C

5/5.6.96

Shri M.L.Paswan, Registrar I/c

Neither of the parties is present.

W.S. has not been filed. List on 17.7.96 for
filing W.S.

SKS

(M. L. Paswan)
Registrar I/C

6/17.7.96

Shri. M. L. Paswan, Registrar Incharge.

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None for the parties. W/s has not been filed. Let
19.8.96 be fixed for filing the W/s.

PKL

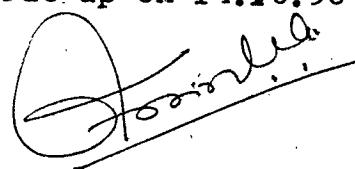
(M. L. Paswan)
Registrar I/C

7/13.9.96

Shri. S. P. Sinha, Dy. Registrar I/C.

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Nobody is ~~xxm~~ present on behalf of either of the parties. W/s has not been filed as yet. Put up on 14.10.96 for filing the W/s.



PKL

(S. P. Sinha)
Dy. Registrar I/C

8./ 23.10.96.

W/S has not yet been filed. Last chance is given for filing W/S by 19.11.96.

/CBS/

Mr
(M.L. Paswan)
Dy. Registrar.

9/16.12.1996

None for the parties. W/s has not been filed although last chance was given. However, one more chance is given to the respondents to file W/s. Put up on ~~XXXX~~ 23.1.1997 for filing W/s.

MPS.

Mr
(M.L. Paswan)
Registrar I/C

10/24.1.1997

Shri S.N. Choudhary, proxy counsel for Mr. Sudama Pandey appears for the applicant. None for the respondents. W/s has not been filed although last chance was given. In the circumstances, let this case be placed before the Hon'ble Bench for direction on 10.2.1997.

MPS.

Mr
(S.P. Sinha)
Dy. Registrar I/C

11
10.2.97

CM None for the parties. List this case on 4.4.97 for direction.

W.M.

(V.N.Mehrotra)
Vice-Chairman

12/ 4 4.97. W/S has not been filed so far on behalf of the respondents. Four weeks further time is allowed for the same. Rejoinder, if any, may be filed within two weeks thereafter. List it on 27.5.97 for direction.

W.M.
(V.N. Mehrotra)
Vice-chairman

13/27.05.97 W/S has not been filed so far. Four weeks further time is allowed for the same. Rejoinder may be filed within two weeks thereafter.

List on 08.08.1997 for direction.

*W/S filed on behalf of respondent
filed on 1-7-97
and file attached
N. Toppo
8-7-97
SKJ*

W.M.
(V.N. Mehrotra)
Vice-Chairman

14/08.08.97 W/S has been filed on behalf of the respondents. Applicant may file rejoinder within two weeks. List for direction on 30.09.1997.

W.M.
(V.N. Mehrotra)
Vice-Chairman

SKJ

OA - 25/96

15./ 30.9.97. Since Bench is not available today, the case is adjourned to 3.12.97 for direction.

/CBS/

V.K. Srivastava
(V.K. Srivastava)
Dy. Registrar.

16/03.12.97 Rejoinder not filed so far. Three weeks further time is allowed for the same.

List on 11.02.1998 for direction.

SKJ

S. Das Gupta
(S. Das Gupta)
Member (A)

V.N. Mehrotra
(V.N. Mehrotra)
Vice-Chairman

17/11.02.98 Rejoinder not filed by the applicant. Four weeks further time is allowed for the same. List on 24.04.1998 for direction.

SKJ

R. Rangarajan
(R. Rangarajan)
Member (A)

V.N. Mehrotra
(V.N. Mehrotra)
Vice-Chairman

18./ 24.4.98. Shri S. Pandey, the counsel for the applicant.

Rejoinder not filed so far. Four weeks further time is allowed for the same. List it on 30.7.98 for direction.

/CBS/

G. NARASIMHAM
(G. NARASIMHAM)
MEMBER (J)

L.R.K. PRASAD
(L.R.K. PRASAD)
MEMBER (A)

19/30.7.98 Shri Sudama Pandey, the counsel for the applicant

As requested by the counsel for the applicant three weeks' further time is allowed to file rejoinder. List on 14.10.98 for direction.

SKS

L.R.K. Prasad
(L.R.K. Prasad)
Member (A)

V.N. Mehrotra
(V.N. Mehrotra)
Vice-Chairman

OA - 25/96

20./ 14.10.98. Rejoinder not filed so far. Three weeks further time is allowed for the same. List it on 29.12.98 for direction.

/CBS/

(L)
(LAKSHMAN JHA)
MEMBER (J)

(L)
(L.R.K. PRASAD)
MEMBER (A)

21./ 29.12.98. List it on 24.2.99 for direction.

/CBS/

(L)
(L.R.K. PRASAD)
MEMBER (A)

22./ 24.2.99. None for the parties. The applicant may file rejoinder within three weeks. List it on 25.3.99 for direction.

/CBS/

(L)
(L.R.K. PRASAD)
MEMBER (A)

23/25.03.99 Shri S. Pandey, counsel for the applicant.

Learned counsel for the applicant states that as the applicants have already been employed against Group 'D' posts, the applicants may be allowed to withdraw this O.A. The prayer for withdrawal of the case is allowed.

The O.A. is accordingly disposed of as withdrawn by the applicants.

SKJ

(L)
(Lakshman Jha)
Member (J)

(L)
(L.R.K. Prasad)
Member (A)